

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26

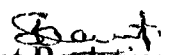
Date: - 07.11.2025

NOTICE

It is notified for information of all concerned that in partial modification of earlier constitution dated 04.11.2025 of ITAT, Delhi Benches, New Delhi, for the period from 10.11.2025 to 13.11.2025 & 17.11.2025 to 20.11.2025, the Re-constitution of the following Benches on the following periods mentioned against the name of the Bench shall as under:-

Bench	Court No.	Period	Vice-President/Members
G	1	10.11.2025 to 13.11.2025	Shri Mahavir Singh, Hon'ble Vice-President and Shri Krinwant Sahay, Hon'ble Accountant Member.
F	3	10.11.2025 to 13.11.2025	Shri Sudhir Pareek, Hon'ble Judicial Member and Shri Avdhesh Kumar Mishra, Hon'ble Accountant Member.
C	5	17.11.2025 to 20.11.2025	Shri Anubhav Sharma, Hon'ble Judicial Member and Shri Krinwant Sahay, Hon'ble Accountant Member.

This is issued with the approval of Hon'ble Vice-President (DZ).


Assistant Registrar
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